

Report

- (ii) The National Savings Certificates (Fifth Issue) (Amendment) Rules 1974, published in Notification No. G. S. R. 159(E) in Gazette of India dated the 30th March, 1974.

- (ii) Notification No. F. 4(84)/72-Fin. (Genl.) published in Delhi Gazette dated the 28th March, 1974 containing corrigendum to Notification No. F. 4(84)/72-Fin. (G) dated the 17th January, 1974.

[Placed in Library. See No. LT-6625/74]

- (iii) The Govt. Savings Certificates (Amendment) Rules 1974, published in Notification No. G.S.R. 160(E) in Gazette of India dated the 30th March, 1974.

12.56 hrs.

[Placed in Library. See No. LT-6622/74]

ASSENT TO BILLS

- (3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

SECRETARY-GENERAL: Sir, I lay on the Table following four Bills passed by the Houses of Parliament during the current session and assented to by the President since a report was last made to the House on the 29th March, 1974:—

- (i) G.S.R. 144(E) published in Gazette of India dated the 27th March, 1974 together with an explanatory memorandum.

- (1) The Gujarat Appropriation (Vote on Account) Bill, 1974.

- (ii) G.S.R. 153(E) published in Gazette of India dated the 30th March, 1974 together with an explanatory memorandum.

- (2) The Appropriation (Railways) No. 2 Bill, 1974.

- (3) The Appropriation (Railways) No. 3 Bill, 1974.

[Placed in Library. See No. LT-6623/74]

- (4) The Appropriation Bill, 1974.

- (4) A copy each of the Detailed Demands for Grants (Hindi and English versions) of the following Ministries for 1974-75:—

- (i) Ministry of Defence.

12.56 $\frac{1}{2}$ hrs.

- (ii) Ministry of Steel and Mines.

ESTIMATES COMMITTEE

[Placed in Library. See No. LT-6624/74]

FORTY-SEVENTH AND FORTY-NINTH REPORTS

- (5) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 26 of the Bengal Finance (Sales Tax) Act, 1941, as in force in the Union territory of Delhi:—

SHRI R. K. SINHA (Faizabad): I beg to present the following Reports of the Estimates Committee:—

- (i) The Delhi Sales Tax (Fourth Amendment) Rules, 1974, published in Notification No. F. 4(53)/73-Fin. (G) in Delhi Gazette dated the 27th March, 1974.

- (1) Forty-seventh Report on action taken by Government on the recommendations contained in the Thirtyfifth Report on the Ministry of Industrial Development—Small Scale Industries.